

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **20.07.2021 at 10.30 A.M**
THROUGH VIDEO CONFERENCING

**PRESENT: SMT. R.SUCHARITHA, MEMBER (JUDICIAL)
SHRI. ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No : IA/441/CHE/2021 IN CP/158/IB/2018
NAME OF PETITIONER : R Raghavendran (RP) of M/s Spring Field Shelters Pvt Ltd
NAME OF RESPONDENT :
SECTION : Sec 12 & 60(5) of IBC 2016 R/w Regulation 40C of IBBI

ORDER

The Applicant / RP is represented by Ms. Deepa Mariappan, Advocate for Mr. B. Dhanaraj, Advocate through video conferencing platform.

It is seen that the connected Application is yet to be numbered by the Registry.

List this matter on **06.08.2021** together with the other connected Application.

-sd-
(ANIL KUMAR B)
MEMBER (TECHNICAL)

-sd-
(R. SUCHARITHA)
MEMBER (JUDICIAL)